

Annexure-9

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Sudhanshu Gupta

INSOLVENCY PROFESSIONAL

IBBI/PA-002/IP-N00216/2017-18

Sudhanshu Gupta

[Interim Resolution Professional of Devika Universal Lands Private Limited]

Registration No: IBBI/PA-002/IP-N00216/2017-18/10668

Office at: 311, Agarwal Chamber-2, Plot No. 30, 31

Veer Savarkar Block, Opp. Metro Pillar No. 58,

Shakarpur, East Delhi-110092

Contact No.: 9811547321

Email Address: sq_1973@rediffmail.com, devikaunilands.cirp@gmail.com

Place: Delhi

Date: 28-08-2025